

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/12/2020
NAME OF THE PETITIONER(S) : SHANMUGANATHAVEL
NAME OF THE RESPONDENT(S) : SELENE ESTATES LTD
UNDER SECTION : 7 RULE 4 OF IBC

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

Learned Counsel for Petitioner Mr. P.K. Ganesh and Learned Counsel for Respondent Mr. Vedhavel are present through video conferencing platform.

Learned Counsel for Respondent represents that he has filed Vakalath in the Registry. However, the Vakalath is not part of record. The Registry to verify and report.

List this matter on **14.12.2020** for filing Vakalath and Counter.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)